

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

31. IA 857/2023, IA 1395/2022, IA 2863/2021  
IA 3277/2022, IA 438/2022  
IA 1767/2022, IA 2742/2021  
IN  
C.P. (IB)/3073(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Gannon Dunkerley & Co. Ltd.  
Vs  
Sangeeta Aviation Services Pvt. Ltd.

Section 7, 60(5), 33(1) (b) (i) to (iii) r/w Sec 33(3), 66(1), 19(2) of Insolvency and Bankruptcy Code, 2016

**ORDER**

1. Mr. Manoj Kumar Mishra, Ld. Counsel for the Resolution Professional present. Dr. S. K. Jain, Ld. Counsel for the Applicant present in IA-3277/2022 & IA-1395/2022 and Respondent in IA-1767/2022 & IA-2742/2021.
2. **IA-1395/2022**: Heard both the Counsel and perused the records. **Reserved for orders.**
3. **IA-438/2022**: This is an Application filed u/s 33(1)(b)(i) of the Code. Heard the Counsel and perused the records. **Reserved for Orders.**
4. **IA-2742/2021**: This is an Application filed u/s 19(2) of the Code. Heard the Counsel and perused the records. **Reserved for orders.**
5. Post remaining IAs i.e. IA-857/2023, IA-2863/2021, IA-3277/2022 & IA-1767/2022 on **26.10.2023** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**